

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 61/9/HDB/2020
NAME OF THE COMPANY	Netxcell Ltd
NAME OF THE PETITIONER(S)	Airhub Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Netxcell Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. GOPALAKRISHNA on behalf of Respondent ADV	ADV	9848050933	

**ORDER**

Counsel for Operational Creditor is appeared via video conference.

Counsel for Corporate Debtor is present in person.

Heard submissions of both sides in part.

For continuation, list the matter on 01.03.2021.

  
**MEMBER (T)**

  
**MEMBER(J)**

**Syamala**